

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-131/1994/863/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Pranjal Das,
Special Judge, CBI, NIA,
Assam, Guwahati.

Dated Guwahati the 16th February, 2022.

Sub: Station Leave permission.

Ref:- Your letter No.SPL/CBI/01-20/74 dated 15.02.2022.

Sir,

With reference to your letter on the subject cited above, I am directed to inform you that your prayer for **station leave permission on 16.02.2022**, has been granted. Further, the Special Judge, Addl. CBI Court No.1 Assam, Guwahati and in his absence the Special Judge, Addl. CBI Court No. 2 Assam, Guwahati and in his absence the Special Judge, Addl. CBI Court No.3 Assam, Guwahati will remain in charge of your Court and office in your absence.

Yours faithfully,

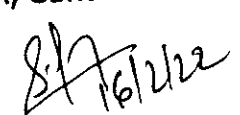
Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-131/1994/864-65-66-67 /A. dated 16.02.2022

Copy to :

1. The Special Judge, Addl. CBI Court No.1, Assam, Guwahati .
2. The Special Judge, Addl. CBI Court No. 2, Assam, Guwahati .
3. The Special Judge, Addl. CBI Court No.3, Assam, Guwahati.
4. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

16/02/22